GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3534
ANSWERED ON:14.08.2001
JOINT PLAN FOR NABBING VEERAPPAN
MADHAVRAO SCINDIA;RENUKA CHOWDHURY;RUPCHAND MURMU

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government of Tamil Nadu and Karnataka have submitted a joint detailed plan to nab the forest brigand and sandalwood smuggler Veerappan;
- (b) if so, the details in this regard; and
- (c) the action taken by the Union Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

(a), (b) & (c): `Public Order` and `Police` are State subjects and therefore maintenance of law and order is the primary responsibility of the concerned State Governments. It is for the State Governments to devise various methods and take concrete steps to improve the law and order situation in the States.

After the release of Dr. Rajkumar from captivity by Veerappan, the State Governments of Tamil Nadu and Karnataka formulated a joint strategy for the purpose of nabbing Veerappan and reactivated the STF operations. Central Government has been providing assistance as sought by the State Governments from time to time.